

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup> FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 27<sup>th</sup> July, 2017  
Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER  
HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR HEARING</b>				
1.	Original Application No. 54/2017(CZ)	Bhairu Prasad Vs State of M.P. & 7 Ors.	Mr. Dharamveer Sharma, Adv.	
2.	Original Application No. 64/2017(CZ)	Millennium Plaza Awas Samiti Vs State of MP & Ors.	Mr. Mohit Sahu, Adv.	
3.	Original Application No. 159/2014(CZ)	Rashid Noor Khan Vs. State of M.P. & 8 Ors.	Mr. Sambhav Sogani, Adv. Mr. I.B. Shashtri, Adv. R-7 Mr. Deepesh Joshi, Adv. Mr. Rohit Sharma, Adv. R-8&9 Ms. Parul Bhadoria, Adv. Mr. Om Shankar Shrivastav, Adv. for MoEF Mr. Sachin K. Verma, Adv.	
4.	Original Application No. 34/2016(CZ) <b>(M.A.No.134/16)</b> <b>(M.A.No.386/16)</b>	Santosh Bharti, Journalist Vs Union of India & Ors.	Mr. Dharamveer Sharma, Adv. Mr. Tejshwa Rai, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. S.R. Waghmare, Adv.	
<b>FOR COMPLIANCE</b>				
5.	Original Application No. 16/2013(CZ) <b>(M.A.No.802/15)</b> <b>(M.A.No.803/15)</b>	Tribunal at its own Motion (Delomite Mining, Mandla) Vs. MOEF & Ors.	Mr. Om S Shrivastava Adv. R-1 Mr. Sachin K. Verma, Adv. for R-2,3,4,6 Ms. Parul Bhadoria, Adv. Mr. Deepesh Shukla, Adv. R-8 Mr. Qasim Ali Adv. Mr. Shambhav Sogani, Adv. Mr. Rohit Sohagura, Adv. Mr. Sanjeev Mishra, Adv.	

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